

Name of the Company	Location
7. Industrial Promotion & Investment Corporation Ltd. (IPICOL)	Banki, Teh. Banki, Distt. Cuttack, Orissa
8. Indo Euro Industires Ltd.	Vill. Budora, Betul District, Madhya Pradesh
9. Shree Vindhya Paper Mills Limited	Sanawad, Teh. Barwaha, Distt. Khargone, Madhya Pradesh

Review of P.D.S

*164. SHRI SHANKERSINH
VAGHELA:
SHRI SANTOSH KUMAR
GANGWAR:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any review of the present Public Distribution System in selected backward blocks has been carried out;

(b) if so, the outcome thereof and the improvements proposed to be effected in view of this review;

(c) whether it is proposed to extend the review to other selected backward blocks in tribal areas, particularly in Gujarat; and

(d) if so, the details thereof; state-wise?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) to (d) Regular consultations between the Central and State Governments take place to review the progress made in the implementation of the Public Distribution System (PDS) and Revamped PDA. Discussions are also held at the meeting of the Advisory Council on Public Distribution System of which State Governments and UT Administrations are members besides Government Agencies involved in the operation of PDS. The progress made on the various action points agreed to by the State Governments and U.T. Administrations are monitored by the Central Government regarding opening of Fair Price Shops, issue of additional ration cards, arrangements for door-step delivery of PDS items, setting up of Vigilance Committees at the FPS and Villages levels and creation or hiring of storage capacity in the interior areas for stocking of foodgrains and other commodities for distribution in RPDS areas.

There are 97 blocks covered under RPDS in the state of Gujarat which are

covered by DPAP, ITDP and DDP. There is no proposal at present to extend the Revamped PDS Scheme to other blocks in the country including Gujarat.

[Translation]

Suburban Train Services

*165. SHRI MAHESH KANODIA:

SHRI RAJENDRA
AGNIHOTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have formulated any scheme to run suburban train services alongwith the goods traffic by way of a new technique; and

(b) if so, the details of the trains in which this technique is proposed to be applied?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) There is no scheme to run suburban train services alongwith goods trains by way of a new technique. However, EMU rakes hitherto used only in suburban services is being redesigned to make it suitable to run on main line. The prototype rake will be turned out by ICF during the last quarter of 1993-94 which will ply of Asansol-Bardhaman section of Eastern Railway as a trial measure. After successful field trial, bulk manufacture will be considered.

[English]

Development of Fisheries

*166. SHRI SUDHIR SAWANT:
SHRI HARISH NARAYAN
PRABHU ZANTYE:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of fish production during each of the last three years, State-wise;

(b) the policy of the Government for development of fisheries during the Eighth Plan period;

(c) the total potential for fisheries and the present level of production;

(d) the export target envisaged during the Eighth Five Year Plan, State-wise; and

(e) the fresh guidelines issued to maritime States and Union Territories to protect the interest of traditional fishermen for demarcation of fishing areas ?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) A *Statement* showing the details of fish production during each of the last 3 years, state-wise, is given below.

(b) The policy of the Government for the development of fisheries during the Eighth Plan period is :-

- (i) to enhance production & productivity of fishermen, fish farmers and fishing industry through optimal exploitation of the marine & inland resources;
- (ii) to build up adequate infrastructure facilities leading to efficient management of the resources;
- (iii) to improve the socio-economic conditions of the traditional fishermen/fish farmers and increase their operational efficiency by providing technical and financial support;